

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 254 of 2012

Dated : 7th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr.Pawan Upadhyay
Mr. Jayesh Gaurav

Counsel for the Respondent (s): Mr. Anand K. Ganesan &
Ms.Swapna Seshadri for R.1

ORDER

We have heard the learned counsel for the Respondent and written note of arguments has also been filed.

Post the matter for further hearing on **05.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg